

Article 275(1) of the Constitution of India to State governments for setting up of Eklavya Model Residential Schools (EMRS) in tribal areas to provide quality education to Scheduled Tribe students from class VI to class XII. Capital cost @ Rs. 12.00 crore per EMRS for construction of school complex, hostels, staff quarters etc., with a provision to go upto Rs. 16.00 crore in hill areas, deserts and islands and recurring cost @ Rs. 42000 per child per annum for running the EMRS are provided.

(c) Two Eklavya Model Residential Schools (EMRS) have been set up in Tamil Nadu - one each at Velimalai in Villupuram district and Abinavam in Salem District. Grant released to the State Government of Tamil Nadu under the programme of Article 275(1) of the Constitution of India during the last five years, year-wise is as follows:

(Rs. in Lakh)

Sl.No.	Year	Fund Released
1	2005-06	619.57
2	2006-07	477.62
3	2007-08	0.00
4	2008-09	291.39
5	2009-10	342.00

Displacement of tribals

2153. SHRI TARUN VIJAY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of displaced tribal families due to building of dams and other projects; State-wise; and

(b) the number of displaced tribal families due to terrorism and insurgency activities, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) The Ministry of Tribal Affairs accords clearance to Resettlement and Rehabilitation (R&R) Plans of irrigation/flood control projects only, submitted by the State Governments/Project Authorities. As per information maintained about these projects, number of affected tribal population State-wise is given below:

Sl. No.	State	No. of ST population to be affected
1.	Andhra Pradesh	123946
2.	Chhattisgarh	155
3.	Madhya Pradesh	12261
4.	Maharashtra	12115
5.	Jharkhand	21000
6.	Himachal Pradesh	09
7.	Kerala	20
8.	Karnataka	726
9.	Odisha	42036
10.	Rajasthan	4258

Information in respect of other projects is not maintained in the Ministry of Tribal Affairs.

(b) As reported by Ministry of Home Affairs there are no such report for displacement of tribal families due to terrorism and insurgency activities in North Eastern States. In the State of Tripura, at present about 30,000 Bru migrants from Mizoram are sheltered in six relief camps of Kanchanpur District of Tripura, these Brus had migrated to Tripura from October 1997 onwards because of alleged attacks by Mizo villagers. In Chhattisgarh approximately 26000 tribals are currently residing in 22 Relief Camps in the districts of Bijapur and Dantewada.

Implementation of tribal schemes for students in Goa

2154. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the schemes for post matric scholarship for ST students, upgradation of merit of ST students, top class education for ST students, vocational training centres in tribal areas etc. are being implemented in Goa;

(b) if so, the financial or otherwise assistance given to the State during the last five years; and

(c) the achievements under each of the schemes during the last five years, taluka-wise?